

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH COURT-II

5. C.A.(CAA) 1219/MB/2019

CORAM: SHRI H.P. CHATURVEDI, HON'BLE MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, HON'BLE MEMBER (T)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2020**

NAME OF THE PARTIES: - Cherry Cosmetics Pvt Ltd

Section 230-232 of Companies Act, 2013

ORDER

None appeared for the Appellant Company. The Court officer through LRA also confirms that the soft copy of the pleadings is not received therefore the matter is simply adjourned to **07.12.2020**.

Sd/-

RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-

H.P. CHATURVEDI
Member (Judicial)

Dated this the 9th day of Nov 2020
JD